COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 158 of 2015

Dated: 15th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s) Vs. Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s) Mr. M.G. Ramachandran Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran Mr. Shubham Arya Mr. Anand K. Ganesan Ms. Swapna Seshadri Ms. Parichita Chowdhury Counsel for the Respondent(s) : Ms. Suparna Srivastava

ORDER

Ms. Sanjana Dua for R-1

The learned counsel, Mr. M.G. Ramachandran, appearing for the appellant submitted that this matter may kindly be posted on 19.12.2017 for hearing to enable himto take latest instructions in the matter and make their submissions.

The submission made by the learned counsel appearing for the Appellant, as stated above, place on record.

List this matter for hearing on <u>19.12.2017</u>, as agreed by the learned counsel appearing for the parties.

(S.D. Dubey) Technical Member

(Justice N.K. Patil) Judicial Member

Pr/js